

**GOVERNMENT OF INDIA
MINISTRY OF POWER
LOK SABHA
UNSTARRED QUESTION NO.2580
ANSWERED ON 16.03.2023**

FUNDS UNDER CSR

†2580. **SHRIMATI RAMA DEVI:**
SHRI AJAY KUMAR MANDAL:
MS. LOCKET CHATTERJEE:
SHRI RAMESH CHANDER KAUSHIK:
SHRIMATI NAVNEET RAVI RANA:

**Will the Minister of POWER
be pleased to state:**

- (a) the details of the percentage area affected across the country after the setting up of thermal power project of NTPC, State/UT-wise;
- (b) the details of the total amount spent under Corporate Social Responsibility (CSR) by NTPC during the last four years, State/UT-wise;
- (c) the details of the amount spent during the last four years in the project affected areas of West Bengal, Sonipat district of Haryana, tribal majority Amrawati district of Maharashtra, Sheohar and Kahalgaon districts of Bihar, work and year-wise;
- (d) the details of the percentage of the funds committed in-principle under Corporate Social Responsibility (CSR) to/for the Project Affected Areas of West Bengal, Haryana, Maharashtra and Bihar;
- (e) whether the Government proposes to instruct NTPC to spend/utilise the prescribed percentage of its CSR funds and the arrear in consultation with the elected representatives and district administration in the project affected areas of West Bengal, Haryana, Maharashtra and Bihar; and
- (f) if so, the details thereof?

A N S W E R

THE MINISTER OF POWER AND NEW & RENEWABLE ENERGY

(SHRI R.K. SINGH)

(a) : The state-wise details of the area acquired by the thermal projects of NTPC is mentioned in the below table:

Sl. No.	Location/unit	States	Total Acquired Land of NTPC (in Acre)	Area of the States (in Acre)	Percentage Area affected due to NTPC thermal plant acquisition
1	Simhadri	Andhra Pradesh	3379.45	40270701.85	0.010
2	Bongaigaon	Assam	988.24	19382421.99	0.010

3	Barauni	Bihar	911.84	23268148.12	0.050
	NPGC		2954.05		
	Barh		3176.235		
	Kahalgaoon		3422.835		
	Kanti		1237.7		
	Sub Total		11702.66		
4	Sipat	Chhattisgarh	4369.58	33406619.16	0.040
	Korba		5450.19		
	Lara		2568.12		
	Sub Total		12387.89		
5	Kawas	Gujarat	567.45	48492873.62	0.002
	Jhanor		476.34		
	Sub Total		1043.79		
6	Faridabad	Haryana	299.61	10925006.26	0.003
7	NKSTPP	Jharkhand	2263.37	19698222.18	0.011
8	Kudgi	Karnataka	3351.29	47392515.06	0.010
9	Kayamkulam	Kerala	1163.56	9600523.46	0.010
10	Gadarwara	Madhya Pradesh	2111.61	76170610.46	0.010
	Khargone		1766.65		
	Vindhyachal		6059.94		
	Sub Total		9938.2		
11	Mouda	Maharashtra	2052.81	76037420.87	0.010
	Solapur		1892.00		
	Sub Total		3944.81		
12	TTPS	Odisha	997.78	38475978.24	0.010
	TSTPS		3874.55		
	Darlipalli		200.47		
	Sub Total		5072.8		
13	Anta	Rajasthan	931.5	84568968.1	0.000
14	Ramagundam	Telangana	9542.55	27694787.09	0.030
15	Rihand	UP	5465.47	59534513.44	0.029
	Tanda		1920.356		
	Unchahar		2197.979		
	Singrauli		4490.49		
	Dadri Thermal		2703.326		
	Auraiya		559.09		
	Sub Total		17336.711		
16	Farakka	West Bengal	4506.39	21931062.96	0.020
		Total	87852.826	636850372.8	0.0134

(b) : The State / UT wise CSR expenditure by NTPC during the four years is as under:

Amount in Rs. Cr.					
Sl. No.	States/UTs	2018-19	2019-20	2020-21	2021-22
1	Andhra Pradesh	13.50	10.88	1.09	6.98
2	Arunachal Pradesh	0.00	0.00	0.25	0.00
3	Assam	1.11	0.04	0.00	1.19
4	Bihar	14.83	8.69	7.48	19.77
5	Chhattisgarh	29.59	27.93	20.61	34.27
6	Delhi	6.54	3.98	5.62	13.74
7	Gujarat	4.11	2.67	1.73	2.13
8	Haryana	1.42	2.12	1.31	1.49
9	Himachal Pradesh	0.19	0.42	0.49	0.17
10	Jammu and Kashmir	0.08	0.00	0.00	0.00
11	Jharkhand	4.41	3.91	1.50	8.48
12	Karnataka	0.00	0.41	0.13	0.33
13	Kerala	4.78	3.92	4.36	3.70
14	Madhya Pradesh	12.52	13.49	7.16	15.04
15	Maharashtra	21.18	7.54	4.98	13.05
16	Mizoram	0.00	0.00	0.00	0.36
17	Multiple Locations	65.53	104.83	274.09	95.48
18	Odisha	23.84	43.48	21.75	29.82
19	Punjab	0.00	0.00	0.11	0.00
20	Rajasthan	5.46	4.55	2.93	4.44
21	Tamil Nadu	0.17	0.04	0.00	0.00
22	Telangana	17.75	10.67	7.64	9.14
23	Uttar Pradesh	54.56	50.22	48.52	68.72
24	Uttarakhand	0.15	0.04	0.19	17.19
25	West Bengal	3.74	4.93	6.93	11.23
	Total	285.46	304.92	418.87	356.72

(c) : NTPC CSR activities are primarily carried in the immediate vicinity of NTPC stations/projects in line with the activities defined in the CSR policy of NTPC and schedule VII (section 135) of Companies Act 2013 and rules made thereunder, and CSR guidelines issued by Department of Public Enterprises (DPE) from time to time. However, considering inclusive growth, environment sustainability and to supplement government's efforts, CSR activities are taken up anywhere in the country.

The details of the amount spent during the last four years in the project affected areas of West Bengal, Haryana, Maharashtra, and Bihar is as mentioned below:

Sl. No.	State	Plant/Station	District	CSR Expenditure (Rs. in Cr.)			
				2018-19	2019-20	2020-21	2021-22
1	West Bengal	NTPC Farakka	Murshidabad & Maldah	3.68	4.93	6.82	10.86
2	Haryana	Faridabad	Faridabad	1.40	2.11	1.31	1.46

3	Bihar	Kahalgaon	Bhagalpur	11.87	6.80	7.17	11.06
4	Maharashtra	Mouda & Solapur	Nagpur & Solapur	Community development works by Mouda and Solapur projects of NTPC, in the State of Maharashtra, have also been undertaken from Community Development (CD) expenses under Resettlement and Rehabilitation (R&R) budget and an amount of Rs.140.00 crores have been spent. Activities under CSR budget by these projects will start from 2023-2024.			

There are no project affected areas of NTPC in Sonipat, Amrawati and Sheohar districts.

(d) : As regards NTPC, the total prescribed/mandated CSR funds are calculated in accordance with the provisions of the Companies Act, 2013 as 2% of average net profits of last 3 years. The prescribed CSR funds are utilised for carrying out CSR activities primarily in the District/immediate vicinity/ Project Affected areas of NTPC Stations/Projects located PAN-INDIA States (including the Project Affected areas of West Bengal, Haryana, Maharashtra, and Bihar), in line with the activities defined in the CSR policy of NTPC and schedule VII (section 135) of Companies Act 2013 and rules made there under, and CSR guidelines issued by DPE from time to time.

(e) & (f) : NTPC's CSR activities are taken up based on comprehensive need assessment surveys and are prioritized in consultation with key stakeholders including village representatives, local administration, and public representatives, etc. NTPC takes up various feedbacks/ inputs from panchayats, district administration, neighbourhood community, people's representatives, village development advisory committee (VDAC), and other participatory forums.
